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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up Item no. 3, Papers to be laid on the Table.

...(Interruptions)

12.00 hrs

At this stage, Shri A.K.S. Vijayan and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

12.00¼ hrs

At this stage, Shri S. Semmalai, Shri K. Chandrasekhar Rao, Shri Sansuma Khunggur Bwiswmuthiary and some other hon. Members came and stood on the floor near the Table)

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं श्री शरद पवार की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) वर्ष 2012-13 के लिए कृषि अनुसंधान और शिक्षा विभाग, कृषि मंत्रालय का परिणामी बजट।

(Placed in Library See No. LT 6397/15/12)

(दो) वर्ष 2012-13 के लिए पशुपालन, डेरी और मत्स्यपालन विभाग, कृषि मंत्रालय का परिणामी बजट।

(Placed in Library See No. LT 6398/15/12)

(2) नाशक कीट और नाशक जीव अधिनियम, 1954 की धारा 4 (घ) के अंतर्गत पादप संघरोध (भारत में आयात का विनिमय) (पहला संशोधन) आदेश, 2012, जो 17 फरवरी, 2012 के भारत के राजपत्र में अधिसूचना संख्या का0आ0 296 (अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library See No. LT 6399/15/12)

(3) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(क) (एक) जम्मू और कश्मीर स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, श्रीनगर के वर्ष 1993-1994 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) जम्मू और कश्मीर स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड,

श्रीनगर का वर्ष 1993-1994 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे

तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library See No. LT 6400/15/12)

(ख) (एक) उड़ीसा एग्री इंडस्ट्रीज कारपोरेशन लिमिटेड, भुवनेश्वर के वर्ष 2008-

2009 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) उड़ीसा एगो इंडस्ट्रीज कारपोरेशन लिमिटेड, भुवनेश्वर का वर्ष 2008-

2009 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-

महालेखापरीक्षक की टिप्पणियां।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभापटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)। ...(*Interruptions*)

(Placed in Library See No. LT 6401/15/12)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):

On behalf of Shri Virbhadra Singh, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Micro, Small and Medium Enterprises for the year 2012-2013.

(Placed in Library See No. LT 6402/15/12)

(ii) Outcome Budget of the Ministry of Micro, Small and Medium Enterprises for the year 2012-2013.

(Placed in Library See No. LT 6403/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2010-2011, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2010-2011.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. ...(*Interruptions*)

(Placed in Library See No. LT 6404/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri G.K. Vasan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Shipping for the year 2012-2013. (Placed in Library See No. LT 6405/15/12)

(2) Outcome Budget of the Ministry of Shipping for the year 2012-2013.

...(*Interruptions*)

(Placed in Library See No. LT 6406/15/12)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2012-2013. ...(*Interruptions*)

(Placed in Library See No. LT 6407/15/12)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table a

copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Heavy Industries and Public Enterprises for the year 2012-2013.

(Placed in Library See No. LT 6408/15/12)

(2) Outcome Budget of the Ministry of Heavy Industries and Public Enterprises for the year 2012-2013. *â€¦ (Interruptions)*

(Placed in Library See No. LT 6409/15/12)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Minority Affairs for the year 2012-2013.

(Placed in Library See No. LT 6410/15/12)

(2) Outcome Budget of the Ministry of Minority Affairs for the year 2012-2013. *â€¦ (Interruptions)*

(Placed in Library See No. LT 6411/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): On behalf of Shri Ajay Maken, I beg to lay on the Table a copy of the Outcome Budget for Grants (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2012-2013. *â€¦ (Interruptions)*

(Placed in Library See No. LT 6412/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers for the year 2012-2013.

(Placed in Library See No. LT 6413/15/12)

(2) Outcome Budget of the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2012-2013.

(Placed in Library See No. LT 6414/15/12)

(3) Outcome Budget of the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2012-2013.

(Placed in Library See No. LT 6415/15/12)

(4) Outcome Budget of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2012-2013. *â€¦ (Interruptions)* (Placed in Library See No. LT 6416/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 6417/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. ...(*Interruptions*)

(Placed in Library See No. LT 641815/12)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2012-2013. ...(*Interruptions*)

(Placed in Library See No. LT 6419/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy of the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Amendment Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 854(E) in Gazette of India dated the 1st December, 2011 under sub-section (3) of Section 63 of the Competition (Amendment) Act, 2007.

(Placed in Library See No. LT 6420/15/12)

(2) A copy of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Amendment Regulations, 2012 (Hindi and English versions) published in the Notification No. F. No. 3-1/Amend/Comb.Reg./2012/CD/CCI in Gazette of India dated the 23rd February, 2012 under sub-section (3) of Section 64 of the Competition (Amendment) Act, 2007. (Placed in Library See No. LT 6421/15/12)

(3) A copy of the Notification G.S.R. 69(E) (Hindi and English versions) published in Gazette of India dated 6th February, 2012, making certain amendments in Notification No. G.S.R. 1693(E) dated 3rd October, 2007 issued under Section 29A the Cost and Works Accountants Act, 1959

(Placed in Library See No. LT 6422/15/12).

(4) A copy of the Chartered Accountants Procedures of meetings of Quality Review Board and terms and conditions of service and allowances of Chairperson and members of the Board (Amendment) Rules, 2012 (Hindi and English versions) published in the Notification No. G.S.R. 8(E) in Gazette of India dated 11th January, 2012 under Section 30B of the Chartered Accountants Act, 1949.

(Placed in Library See No. LT 6423/15/12)

(5) A copy of the Notification G.S.R. 68(E) (Hindi and English versions) published in Gazette of India dated 6th February, 2012, making certain amendments in Notification No. G.S.R. 490(E) dated 13th July, 2007 issued under Section 29A of the Company Secretaries Act, 1980.

(Placed in Library See No. LT 6424/15/12)

(6) A copy of the Notification S.O. 190(E) (Hindi and English versions) published in Gazette of India dated 30th January, 2012, appointing the 1st day of February, 2012 as the date on which the provision of the Chartered Accountants (Amendment) Act, 2011 shall come into force, issued under sub-section (2) of Section 1 of the said Act.

(7) A copy of the Notification S.O. 191(E) (Hindi and English versions) published in Gazette of India dated 30th January, 2012, appointing the 1st day of February, 2012 as the date on which the provision of the Cost and Works Accountants

(Amendment) Act, 2011, shall come into force, issued under sub-section (2) of Section 1 of the said Act.

- (8) A copy of the Notification S.O. 192(E) (Hindi and English versions) published in Gazette of India dated 30th January, 2012, appointing the 1st day of February, 2012 as the date on which the provision of the Company Secretaries (Amendment) Act, 2011, shall come into force, issued under sub-section (2) of Section 1 of the said Act

(Placed in Library See No. LT 6425/15/12)

- (9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2012-2013.

(Placed in Library See No. LT 6426/15/12)

- (10) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Corporate Affairs for the year 2012-2013. ...(*Interruptions*)

(Placed in Library See No. LT 6427/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minorities, New Delhi, for the year 2009-2010.
(ii) A copy of the Action Taken Memorandum (Hindi and English versions) on the recommendations contained in the above mentioned Report of the National Commission for Minorities, New Delhi, for the year 2009-2010.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Minorities, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 6428/15/12)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2010-2011.
(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT 6429/15/12)

- (5) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2010-2011.
(ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2010-

2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library See No. LT 6430/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 2010-2011.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. ...(*Interruptions*)

(Placed in Library See No. LT 6431/15/12)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): On behalf of Shri Pradeep Jain, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, for the year 2010-2011.

(Placed in Library See No. LT 6432/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2010-2011.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library See No. LT 6433/15/12)
